In regard to RSC/AUahabad these are being looked into by the Vigilance Organisation and the case will be referred to CBI in case outsiders are involved.

(c) So far as the question of action to be taken against guilty persons in concerned, the same will be taken according to the findings of the CBT/Vigilance.

Regarding the functioning of Railway Service Commissions, instructions have already been issued for streamlining the procedure to be adopted in conducting selections by the Railway Service Commissions.

## Failure to cure insane persons

\*58. SHRI J. P. GQYAL: Will the Minister of HEALTH AND FAMILY WELFARE- be pleased to state:

(a) whether it is a fact that eight out of ten persons admitted to mental hospitals never come out cured and remain insane forever as reported in the 'Indian Express' of the 21st June, 1983 under the heading 'Mental hospitals do not cure 8 out of 10'; and

(b) if ;o, what are the reasons therefor and what remedial measures are proposed to be taken in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND); (a) and (b)  $I_{n}$  recent years, advancement of biomedical knowledge and availability of better drugs have enabled more effective treatment of mental 'isorder<sub>s</sub> generally as well as in mental *hr* spitals. In the light of these developm\* ntfe, the general position in mental he ;pitals is not as has bee<sub>n</sub> reported in the news item.

## Raising funds for the Railway\* through 'bonds" from the Public

\*59. SliRI R. R. MORARKA: Will the Minister of RAILWAYS be pleased to s'ate:

fa) whether the Railways have completed  $it_s$  study about the advisability of

raising funds from the public through "bonds" for financing its capital expenditures;

(b) if so, what has been conclusion of I his study; and

(c) whether any decision has been taken in this matter?

THE MINISTER OF RAILWAYS (SHRI A. B. SHANI KHAN CHAUnHURI); (a) to (<0 <sup>The</sup> matter is under : examination.

\*60. {Transferred to the 2nd August,

## establishment of a Railway Service Commission i,, North Bengal

330. SHRI DEBENDRA NATH BAR-MAN: Will the Minister of RAILWAYS be pleased to state;

(a) whether there is any proposal undet Government's consideration to establish a Railway Service Commission in North Bengal;

(b) if so, the detail<sub>s</sub> thereof: and

(c) if the reply to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAU-DHURI): (a) No.

(b) Does not arise.

(c)  $A_s$  there are already three Railway Service Commissions in the Eastern region *viz*, at Calcutta, Patna and Gauhati.

## Divisional office in Silliguri New lalpaiguri Area

331. SHRI DEBENDRA NATH BAR-MAN; Will the Minister of RAILWAYS be pleased to state:

(a) whether there  $i_s$  any proposal under Government's consideration to set up